

Rejection of application for certificate of registration

February 8, 2003

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA(4) of the Reserve Bank of India Act, 1934, has rejected on February 4, 2003 the application for certificate of registration submitted by Yule Financing and Leasing Company Limited, Yule House, 8, Dr. Rajendra Prasad Sarani, Kokata-700 001 for carrying on the business of a Non-Banking Financial Institution

As such, the above company cannot transact the business of a non-banking financial institution as defined in Clause (a) of Section 45 IA of the Reserve Bank of India Act, 1934.

P. V. Sadanandan
Manager

Press Release : 2002-03/836